

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 68(ND)2017**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017**

**NAME OF THE COMPANY:** Samir Dev Sharma V/s. M/s. Delhi Chemical Pharmaceutical Works  
Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 241/242

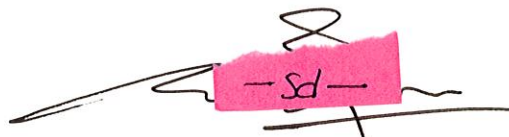
<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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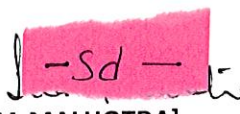
Present: For Petitioner (s): Mr. Dhruv Gupta, Advocate

For Respondent (s): Mr. Ameet Sharma, Advocate for R-2

**Order**

The matter was listed for final arguments. A request for adjournment is being made on  
behalf of the respondents. At their request adjourned to 6<sup>th</sup> October 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]  
(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]